

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	:	IBA/839/2020
NAME OF PETITIONER	:	Srestha Finvest Ltd
NAME OF RESPONDENT	:	Fourpol Electricals Pvt Ltd
SECTION	:	Sec 7 of IBC, 2016

ORDER

The Applicant is represented by Mr. Salai Varun, Advocate through video conferencing platform. There is no representation for the Respondent.

Last and final opportunity is given to the Respondent for appearance on the next date of hearing.

The Representing Counsel is not ready with the case. Hence, the case is adjourned for appearance of the Learned Counsel for the Petitioner and to be ready with the case on **27.08.2021** as a last chance for hearing and disposal.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

gmn

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**